

MR. CHAIRMAN: She can speak for herself. I don't think I will have another Question Hour now. We will proceed to other business. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

1. Annual Report and Accounts (1977-78) of the Rajasthan State Dairy Development Corporation Limited, Jaipur and related papers

Z. i%™wgi Report and Accounts (ending the 30th June 1978) of the State Farms Corporation of India Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Sir, I beg to lay on the Table:

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

(i) Third Annual Report and Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1977-78 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) (a) Ninth Annual Report and Accounts of the State Farms Corporation of India Limited, New Delhi, for the year ended the 30th June, 1978, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation .-

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

Notification <of the Ministry of Agriculture and Irrigation (Department of Agriculture)

SHRI R. V. SWAMINATHAN: Sir, I also beg to lay on the Table a copy

(in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Agriculture) Notification G.S.R. No. 519(E) dated the 29th August, 1979, under sub-section (6) Essential commodities Act, 1966.

Annual Report and Accounts (1*78-. 79) of the National Thermal Power Corporation Limited New Delhi and related papers ,

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A GHANI KHAN CHAW-DHURY): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Third Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

Indian Electricity (2nd Amendment) Rules, 1979

SHRI A. B. A. GHANI KHAN CHAWDHURY: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Energy (Central Electricity Board), Notification G.S.R. No. 886, dated the 30th June, 1979, publishing the Indian Electricity (2nd Amendment) Rules, 1979, under sub-section (3) of section 38 of the Indian Electricity Act, 1910.

Coal Mines Provident Fund (Second Amendment) Scheme, 1979

SHRI A. B. A. GHANI KHAN CHAWDHURY: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1013, dated the 28th July, 1979, publishing the Coal Mines Provident Fund (Second Amendment) Scheme, 1979, under

section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948.

Annual Reports and Accounts of the various Public Sector Undertakings and related papers,

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table:

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 11A of the Companies Act, 1956:— (i) (a) Ninth Annual Report and Accounts of the Hindustan Paper Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of the Corporation.

(ii) (a) Eighteenth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, Indunagar Ootacamund, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

(iii) (a) Twentieth Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(iv) (a) Twenty-seventh Annual Report and Accounts of the Hindustan Cables Limited, Burdwan, (West Bengal), for the year 1978-79, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company

(v) (a) Thirty-second Annual Report and Accounts of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i), (ii) and (iv) and (v) above.

Annual Report (1978-79) of the Coir Board, Cochin

SHRI JAGANNATH PAHADIA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Twenty-fifth Annual Report of the Coir Board, Cochin, for the year 1978-79, together with a Review by Government on the working of the Board, under section 19 of the Coir Industry Act, 1953.

I. Annual Report and Accounts (1978-79) of the Central Institute of Tool Design, Hyderabad

II. Annual Report and Audited Accounts (1978-79) of the Institute for Design of Electoral Measuring Instruments, Bombay

ID. Annual Report and Accounts (1978-79) of the Central Tool, Room and Training Centre, Calcutta.

SHRI JAGANNATH PAHADIA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1978-79,

together with the Auditors' Report on the Accounts.